NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/17

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S)

: M/S TALENT ALLOYS PVT LTD + 8

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Counsel for 8th Respondent

Coursel for Broto R2 Respondent Kcle
Coursel for R1 to R2

ORDER

Counsel for Petitioner called absent. Mr. L. Vinoth, Counsel for R-1 to R-3 present and prayed time for filing vakalat. Mr. K.C. Vimal Sarathy, Counsel for R-6, R-7 and R-9 present. Mr. K. Shivashanmugam, Counsel for R-8 present and filed counter. Counsel for petitioner is directed to file proof of service of notice to R5 by the next date of hearing. Put up on 17.07.20917 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)